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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CHANDIGARH**

25. O.A. No.060/00065/2014

GINDORI DEVI

.....APPLICANT

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENTS

03.03.2014

Present: Mr. Barjesh Mittal, proxy for Mr. B.K. Bagri, counsel for the applicant.
Mrs. Mohinder Gupta, counsel for the respondents.

Mr. Barjesh Mittal, learned proxy counsel appearing on behalf of the applicant on instructions from Mr. B.K.Bagri, learned counsel for the applicant seeks to withdraw the present Original Application with liberty to file the same before the appropriate forum. So allowed.

**(DR. BRAHM A. AGRAWAL)
MEMBER (J)**

**(RAJWANT SANDHU)
MEMBER (A)**

'sv'